

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 2082/2024 In C.P. (IB)/1832(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES:     Abhijit Guhathakurta**  
**IN THE MATTER OF**  
**IDBI Bank Limited**  
**V/s**  
**EPC Constructions India Limited**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 2082/2024**:- Adv. Shriraj Khambete appeared for the Applicant.

The present application has been filed for placing on record 12<sup>th</sup> progress report for the quarter ended on 31.03.2024. The said report is taken on record. No order is called for. With the aforesaid observation,

**IA No. 2082/2024 is allowed and disposed of.**

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**